



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/300/2023	SAJDA TABASUM AND ANR Versus IMRAN KHAN	MR S PARASHAR	
2	WP(C)/7265/2023	AFCHAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, ELEM. EDU
3	I.A.(Civil)/1489/2024 in MACApp./5271/2024	SAHARA KHATUN Versus THE NATIONAL INSURANCE COM0 LTD AND 2 ORS.	B R DAS MS M BHARATI	MS. P BHATTACHARYA(R-2) MS. P MAHANTA(R-2) MR. A BORUA(R-2) MS K GANGAWAT(R-1) MS R GANGAWAT(R-1)
	WITH MACApp./5271/2024 (Filing Number)	SAHARA KHATUN Versus THE NATIONAL INSURANCE COM LTD AND 2 ORS H	B R DAS	
4	I.A.(Civil)/3638/2024 in MACApp./13748/2024	RANJIT NARZARY AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	
	WITH MACApp./13748/2024 (Filing Number)	RANJIT NARZARY AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. S C BISWAS	
5	I.A.(Civil)/3973/2024 in MACApp./7583/2024	ORIENTAL INSURANCE COMPANY LTD Versus SMTI SEROLIN MOMIN @ CHEROLINA MOMIN AND ORS E	MR. R C PAUL	
	WITH MACApp./7583/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI SEROLIN MOMIN @ CHEROLINA MOMIN AND ORS E	MR. R C PAUL	
	WITH I.A.(Civil)/7584/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI SEROLIN MOMIN @ CHEROLINA MOMIN AND ORS E	MR. R C PAUL	

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. B K JAIN	22-02-2025	To	06-03-2025
18)	MS. M JAIN	27-02-2025	To	10-03-2025
19)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
23)	MR. R BORA	26-02-2025	To	15-03-2025
24)	MR. S D ROY	27-02-2025	To	28-02-2025
25)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
26)	MR. A LAL	28-02-2025	To	28-02-2025
27)	MR A BRAHMA	28-02-2025	To	28-02-2025
28)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/856/2016	RABIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	SC, SOCIAL WELFARE
2	WP(C)/2874/2016	SUNIL KR. PATHAK Versus THE STATE OF ASSAM and 8 ORS.	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN	MR.M K CHOUDHURY(R-8) GA, ASSAM(R 5) MR.A M BARBHUIYA(R-4) MR.D P BORAH(R-6) MR.N BARUAH(R-8) MR.J N ISLAM(R-4) MS.F BEGUM(R-4) MS.S BORO(R-6) MR.P BARUAH(R-8) SC, SECONDARY EDUCATION MR.T N SRINIVASAN(R-8) MR.B PAUL(R-6) SC, FINANCE(R 9)
3	WP(C)/5387/2020	M/S PALMARIAN ENTERPRISE Versus THE STATE OF ASSAM AND 21 ORS	MR H TALUKDAR	SC, HANDLOOM AND TEXTILE SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 27/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
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